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ITEM NO.MM-21

COURT NO.1

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29016/2012

(From the judgement and order dated 31/08/2012 in CMWP No.754/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date: 03/04/2014 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) M/S. Parekh & Co.,Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. Ram Kishor Singh Yadav,Adv.

UPON being mentioned the Court made the following
O R D E R

List during summer vacation before an appropriate Bench.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar